

Pondicherry has been received and the matter is under consideration of the Government.

**Mariage and children restrictions on the air hostesses**

1785. SHRI SAMAR MUKHERJEE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to answer to Unstarred Question No. 127 given in the Rajya Sabha on 27th July, 1988 and state:

(a) whether it is a fact that Air Hostesses are not allowed to marry within four years of joining service even if they cross the marriageable age and cannot have more than two children else they are forced to retire;

(b) whether it is also a fact that Air India does not allow female cabin crew equal treatment or inflight supervision, even though they are senior most and competent; and

(c) whether these amount to sexual discrimination towards Women workers in Air India and Indian Airlines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) Yes, Sir.

(b) The functions/duties of air hostesses are regulated in terms of provisions of cabin crew manual, according to which the seniormost flight pursuer is to be in overall charge of the cabin crew on board the flight. In the widebodied aircraft, inflight supervisor is in charge. The categories of air hostess and assistant flight pursuer constitute two separate cadres and their terms and conditions of services are separate. There is, therefore, no comparison between the seniority of a person in one cadre as against the seniority of a person in the other.

(c) Does not arise.

**Sanskrit Degree Colleges in Himachal Pradesh**

1736. SHRI R. S. NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any Degree Colleges in Sanskrit are functioning in Himachal Pradesh, with the assistance of Central Government;

(b) if so, what are the details thereof;

(c) what is the amount of grants made by Government for the said Colleges during the last three years;

(d) whether Government have sent any Supervisory party during April, 1988, if so, what are the details thereof; and

(e) whether Government are going to recognise the Sanskrit Degree Colleges in Himachal Pradesh as Adarsh Sanskrit Vidyalaya?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) No, Sir.

(b) and (c) Question do not arise.

(d) An Inspection Committee constituted by Government of India has inspected three Institutions in Himachal Pradesh in March, 1988 to examine their eligibility for recognition under the Adarsh Pathshala scheme.

(e) Report of the Committee is under consideration.

**Hotels, Guest Houses, Holiday Resorts ran by ITDC**

1787. DR. MOHD. HASHIM KIDWAI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) what is the number of India Tourism Development Corporation